

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 20th December, 2022

No. 231 A: Hon'ble the Acting Chief Justice has been pleased to recall/ withdraw the additional charge of the Principal Secretary to Hon'ble the Chief Justice from Mr. Ravi Ranjan, Registrar (Vigilance), High Court of Jharkhand, Ranchi.

By order of the Court,
Sd/-Mohammad Shakir
Registrar General

Memo. No. 4579 / Apptt. ___ dated Ranchi the 20th December, 2022

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / The Accountant General (A & E), Jharkhand, Ranchi / the Registrar (Administration)/ the Registrar (Vigilance) / the Registrar (Establishment) / the P.P.S. I/c to Hon'ble the Acting Chief Justice/ All the Joint Registrars (Judicial & Non-Judicial) / All the Deputy Registrars (Judicial & Non-Judicial) / All the Assistant Registrars (Judicial & Non-Judicial) / Treasury Officer, Doranda Treasury, Doranda, Ranchi for information and the Officer concerned for information and needful .


Registrar General